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SLP(Crl.)No. 4799 OF 2003  
ITEM No.6

Court No. 2

SECTION II  
A/N MATTER

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Crl.) No. 4799/2003

(From the judgement and order dated 31/07/2003 in CRR 2758/01  
of The HIGH COURT OF CALCUTTA)

MAGMA LEASING LTD.

Petitioner (s)

VERSUS

M/S. S&S INDUSTRIES & ENTERPRISES LTD.

Respondent (s)

( With Appln(s). for stay )  
( With Office Report )

Date : 17/12/2004 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE N. SANTOSH HEGDE  
HON'BLE MR. JUSTICE S.B. SINHA

For Petitioner (s)Mr. Suchit Mohanty,Adv.  
Mr. Ranjan Mukherjee,Adv.

For Respondent (s)Mr. Sonal Tripathi,Adv.  
Ms. Indra Sawhney,Adv.

UPON hearing counsel the Court made the following  
O R D E R

Adjourned by four weeks to explore the possibility of compromise.

(Ganga Thakur) (Prem Prakash)  
PS to Registrar Court Master